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Title: Introduction and passing of the National Institutes of Technology, Science Education and Research (Amendment) Bill, 2013.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): Madam, on behalf of Shri M.M. Pallam Raju, I beg to move:

"That the Bill further to amend the National Institutes of Technology, Science Education and Research Act, 2007 be taken into consideration."

MADAM SPEAKER: The question is:

"That the Bill further to amend the National Institutes of Technology, Science Education and Research Act, 2007 be taken into consideration."

*The motion was adopted.*

*...(Interruptions)*

MADAM SPEAKER: Now, the House will take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 to 13 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 to 13 were added to the Bill.*

*Clause 1, the Enacting Formula and the Long Title were added to the Bill.*

*...(Interruptions)*

MADAM SPEAKER: Now, the hon. Minister may move that the Bill be passed.

*...(Interruptions)*

DR. SHASHI THAROOR: Madam, I beg to move:

"That the Bill be passed."

MADAM SPEAKER: The question is:

"That the Bill be passed."

*The motion was adopted.*

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